1 ABLAPL- Anticipatory Bail 3142 2 ADMLS-Admirality Suits. 11 3 AHO-Appeal Against High Court Order. 29 4 Application Us 34 of the Act involving International Commercial Arbitration Act. 220 6 ARBA-Appeals under Indian Arbitration Act. 51 7 AS-Admirality Suit. 1 8 BLAPL-Bail Application. 4607 9 CEREF-Reference under Central Excise Act. 1 10 CMAPL-Miscellaneous Applications. 2966 11 CMPAT-Company Act. 83 12 CMP-Civil Miscellaneous Petition 2485 13 COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 14 16 CONTAR-Appeals against orders in Crl.Cont.mater 1 17 CONTC-Cotempt of Court Cases (Civil contempt) 8504 18 Contempt Petition in Berhampur Bench 2 19 Contempt Petition in Bubbaneswar Bench 229 20 Contempt Petition in Sambalpur Bench 4 22 CONTR-Proceeding relating to Criminal Contempt 171 23 COPET-Orginal Petition (Companies Act.) 127 24 CRA-Criminal Appeals 988 25 CRLA-Appeal against Judgement/Sentence. 1068 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 7919 29 CRLMP-Criminal Miscellaneous Petition 1173	SI No.	Case Type	Total
AHO-Appeal Against High Court Order.  Application Us 34 of the Act involving International Commercial Arbitration  ARBA-Appeals under Indian Arbitration Act.  ARBA-Appeality Suit.  BLAPL-Bail Application.  CEREF-Reference under Central Excise Act.  CMAPL-Miscellaneous Applications.  CMPAI-Ompany Act.  CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COA-Appeals against judgement in Comp.Pet.  COA-Appeals against orders in Civil Contempt  CONTAC-Appeals against orders in Civil Contempt  CONTAC-Appeals against orders in Cri.Cont.mater  CONTAC-Cotempt of Court Cases (Civil contempt)  CONTAC-Appeals against orders in Cri.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)  Contempt Petition in Berhampur Bench  Contempt Petition in Sambalpur Bench  Contempt Petition in Cuttack Bench  Contempt Petition in Sambalpur Bench  CONTR-Proceeding relating to Criminal Contempt  CONTR-Proceeding relating to Criminal Contempt  CORE-Orginal Petition (Companies Act.)  CORE-Orginal Petition (Companies Act.)  CRA-Criminal Appeals  CRECA-Criminal Appeals  CRECA-Appeal against Judgement/Sentence.  CRLM-Appl.Inder Sec.482 Cr.P.C.  7919  CRLMA-Other Miscellaneous Application.  CRLMC-Appl.under Sec.482 Cr.P.C.  7919  CRLMP-Criminal Revision.  CRLREV-Criminal Revision.  CRLSCOS)-Civil Suits.  CVA-Civil Appeals  CVRCV-Civil Review.  DSREF-Confirmation under Sec.336 Cr.P.C.  40 DSREF-Confirmation under Sec.336 Cr.P.C.	1	ABLAPL- Anticipatory Bail	3142
Application Us 34 of the Act involving International Commercial Arbitration  ARBA-Appeals under Indian Arbitration Act.  ARBA-Appeals under Indian Arbitration Act.  ARBA-Appeals under Indian Arbitration Act.  ARBA-Petitions under Indian Arbitration Act.  AS-Admirality Suit.  BLAPL-Bail Application.  CEREF-Reference under Central Excise Act.  CMPAL-Miscellaneous Applications.  CMPAL-Miscellaneous Applications.  CMPA-Company Act.  CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COA-Appeals against judgement in Comp.Pet.  COA-Appeals against orders in Civil Contempt  CONTAC-Appeals against orders in Civil Contempt  CONTAC-Appeals against orders in Civil Contempt  CONTAC-Appeals against orders in Cri.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)  CONTEC-Cotempt of Court Cases (Civil contempt)  Contempt Petition in Berhampur Bench  Contempt Petition in Bubaneswar Bench  Contempt Petition in Cuttack Bench  Contempt Petition in Cuttack Bench  CONTR-Proceeding relating to Criminal Contempt  CORLP-Appl.for leave to appeal US 378 Cr.P.C.  CRLMA-Other Miscellaneous Application.  CRLMA-Other Miscellaneous Application.  CRLMA-Other Miscellaneous Petition  CRLREV-Criminal Miscellaneous Petition  CRLREV-Criminal Revision.  CSC(OS)-Civil suits.  CVSCF-Revision Petition.  DSREF-Reference under Customs Act.  1  CVA-Civil Appeals  CVRCV-Civil Review.  DSREF-Confirmation under Sec.336 Cr.P.C.  3  CVRCVW-Civil Review.  19	2	ADMLS-Admirality Suits.	11
Commercial Arbitration  ARBA-Appeals under Indian Arbitration Act.  ARBP-Petitions under Indian Arbitration Act.  AS-Admirality Suit.  BLAPL-Bail Application.  CEREF-Reference under Central Excise Act.  CMAPL-Miscellaneous Applications.  CMAPL-Miscellaneous Applications.  CMP-Civil Miscellaneous Petition  CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COAPL-Appel.in pending Proceeding(Comp. Act.)  CONTAC-Appeals against orders in Civil Contempt  CONTAC-Appeals against orders in Crl.Cont.mater  CONTAR-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)  Contempt Petition in Berhampur Bench  Contempt Petition in Berhampur Bench  Contempt Petition in Cuttack Bench  Contempt Petition in Sambalpur Bench  CONTR-Proceeding relating to Criminal Contempt  COPTC-Orginal Petition (Companies Act.)  COR-Criminal Appeals  CRA-Criminal Appeals  CRLA-Appeal against Judgement/Sentence.  CRLLP-Appl.for leave to appeal US 378 Cr.P.C.  CRLLP-Appl.norer Sec.482 Cr.P.C.  CRIMA-Other Miscellaneous Application.  CRLAT-Original Trial.  CRLTR-Original Revision.  CRLTR-Original Revision.  CRLTR-Original Revision.  CRLTR-Original Revision.  CRLTR-Pervision Petition.  CREV-Criminal Revision.  CRLOSSEF-Reference under Customs Act.  1  CVAC-Civil Appeals  CVREV-Civil Revision.  15  CVAC-Civil Revision.  15  CVAC-Civil Revision.  15  CVRCVW-Civil Revision.  15  CVRCVW-Civil Revision.  16  DSREF-Confirmation under Sec.336 Cr.P.C.  3  CVRCVW-Civil Revision.  15	3	AHO-Appeal Against High Court Order.	29
5         ARBA-Appeals under Indian Arbitration Act.         220           6         ARBP-Petitions under Indian Arbitration Act.         51           7         AS-Admirality Suit.         1           8         BLAPL-Bail Application.         4607           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         2966           11         CMP-Civil Miscellaneous Petition         2485           12         CMP-Civil Miscellaneous Petition         2485           13         COA-Appeals against judgement in Comp.Pet.         20           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         14           16         CONTAR-Appeals against orders in Civil Contempt         14           17         CONTC-Cotempt of Court Cases (Civil contempt)         8504           18         Contempt Petition in Berhampur Bench         2           19         Contempt Petition in Bubaneswar Bench         229           20         Contempt Petition in Sambalpur Bench         4           21         Contempt Petition in Cuttack Bench         348           21         Contempt Petition (Companies Act.)         127 </td <td>4</td> <td></td> <td>1</td>	4		1
7         AS-Admirality Suit.         1           8         BLAPL-Bail Application.         4607           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         2966           11         CMPAT-Company Act.         83           12         CMP-Civil Miscellaneous Petition         2485           13         COA-Appeals against judgement in Comp.Pet.         20           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         14           16         CONTAC-Appeals against orders in Civil Contempt         14           17         CONTC-Cotempt of Court Cases (Civil contempt         1           18         Contempt Petition in Berhampur Bench         2           19         Contempt Petition in Berhampur Bench         229           20         Contempt Petition in Cuttack Bench         348           21         Contempt Petition in Sambalpur Bench         4           22         CONTR-Proceeding relating to Criminal Contempt         171           23         COPET-Orginal Petition (Companies Act.)         127           24         CRA-Criminal Appeals         988 <t< td=""><td>5</td><td></td><td>220</td></t<>	5		220
8         BLAPL-Bail Application.         4607           9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         2966           11         CMPAT-Company Act.         83           12         CMP-Civil Miscellaneous Petition         2485           13         COA-Appeals against judgement in Comp.Pet.         20           14         COAPL-Appl. in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         14           16         CONTAC-Appeals against orders in Civil Contempt         14           17         CONTC-Cotempt of Court Cases (Civil contempt         1           18         Contempt Petition in Berhampur Bench         2           19         Contempt Petition in Berhampur Bench         2           20         Contempt Petition in Cuttack Bench         348           21         Contempt Petition in Sambalpur Bench         4           22         CONTR-Proceeding relating to Criminal Contempt         171           23         COPET-Orginal Petition (Companies Act.)         127           24         CRA-Criminal Appeals         988           25         CRLA-Appeal against Judgement/Sentence.         1068 </td <td>6</td> <td>ARBP-Petitions under Indian Arbitration Act.</td> <td>51</td>	6	ARBP-Petitions under Indian Arbitration Act.	51
9         CEREF-Reference under Central Excise Act.         1           10         CMAPL-Miscellaneous Applications.         2966           11         CMPAT-Company Act.         83           12         CMP-Civil Miscellaneous Petition         2485           13         COA-Appeals against judgement in Comp.Pet.         20           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         14           16         CONTAR-Appeals against orders in Crl.Cont.mater         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         8504           18         Contempt Petition in Berhampur Bench         2           19         Contempt Petition in Guttack Bench         24           20         Contempt Petition in Sambalpur Bench         4           21         Contempt Petition in Sambalpur Bench         4           22         CONTR-Proceeding relating to Criminal Contempt         171           23         COPET-Orginal Petition (Companies Act.)         127           24         CRA-Criminal Appeals         988           25         CRLA-Appeal against Judgement/Sentence.         1068           26         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	7	AS-Admirality Suit.	1
10         CMAPL-Miscellaneous Applications.         2966           11         CMPAT-Company Act.         83           12         CMP-Civil Miscellaneous Petition         2485           13         COA-Appeals against judgement in Comp.Pet.         20           14         COAPL-Appl.in pending Proceeding(Comp. Act.)         2           15         CONTAC-Appeals against orders in Civil Contempt         14           16         CONTAR-Appeals against orders in Crl.Cont.mater         1           17         CONTC-Cotempt of Court Cases (Civil contempt)         8504           18         Contempt Petition in Berhampur Bench         2           19         Contempt Petition in Guttack Bench         348           20         Contempt Petition in Sambalpur Bench         4           21         Contempt Petition in Sambalpur Bench         4           22         CONTR-Proceeding relating to Criminal Contempt         171           23         COPET-Orginal Petition (Companies Act.)         127           24         CRA-Criminal Appeals         988           25         CRLA-Appeal against Judgement/Sentence.         1068           26         CRLLP-Appl.for leave to appeal US 378 Cr.P.C.         1471           27         CRLMA-Other Miscellaneous Application.	8	BLAPL-Bail Application.	4607
11CMPAT-Company Act.8312CMP-Civil Miscellaneous Petition248513COA-Appeals against judgement in Comp.Pet.2014COAPL-Appl.in pending Proceeding(Comp. Act.)215CONTAC-Appeals against orders in Civil Contempt1416CONTAR-Appeals against orders in Crl.Cont.mater117CONTC-Cotempt of Court Cases (Civil contempt)850418Contempt Petition in Berhampur Bench219Contempt Petition in Bhubaneswar Bench22920Contempt Petition in Cuttack Bench34821Contempt Petition in Sambalpur Bench422CONTR-Proceeding relating to Criminal Contempt17123COPET-Orginal Petition (Companies Act.)12724CRA-Criminal Appeals98825CRLA-Appeal against Judgement/Sentence.106826CRLLP-Appl.for leave to appeal US 378 Cr.P.C.147127CRLMA-Other Miscellaneous Application.81328CRLMC-Appl.under Sec.482 Cr.P.C.791929CRLMP-Criminal Miscellaneous Petition117330CRLREV-Criminal Revision.936031CRLTR-Original Trial.132CRMC-Criminal Revision.23633CRP-Revision Petition.16434CRREV-Criminal Revision23635CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision. <td>9</td> <td>CEREF-Reference under Central Excise Act.</td> <td>1</td>	9	CEREF-Reference under Central Excise Act.	1
CMP-Civil Miscellaneous Petition  COA-Appeals against judgement in Comp.Pet.  COAPL-Appl.in pending Proceeding(Comp. Act.)  CONTAC-Appeals against orders in Civil Contempt  CONTAC-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)  Contempt Petition in Berhampur Bench  Contempt Petition in Bhubaneswar Bench  Contempt Petition in Cuttack Bench  Contempt Petition in Sambalpur Bench  Contempt Petition in Sambalpur Bench  Contempt Petition in Sambalpur Bench  CONTR-Proceeding relating to Criminal Contempt  COPET-Orginal Petition (Companies Act.)  COPET-Orginal Petition (Companies Act.)  CRA-Criminal Appeals  CRLA-Appeal against Judgement/Sentence.  CRLA-Appeal against Judgement/Sentence.  CRLMA-Other Miscellaneous Application.  CRLMA-Other Miscellaneous Application.  CRLMC-Appl.under Sec.482 Cr.P.C.  CRLMA-Other Miscellaneous Petition  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRREV-Criminal Revision.  CRREV-Criminal Revision.  CRREV-Criminal Revision.  CONTR-Proceeding relating to Criminal Contempt  1173  CRLTR-Original Trial.  CRLTR-Original Trial.  CRLTR-Original Trial.  CRREV-Criminal Revision.  CRREV-Criminal Revision.  CRREV-Criminal Revision.  CONTR-Proceeding relating to Criminal Contempt  CRLMC-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CONTR-Proceeding relating to Criminal Contempt  CRLMC-Criminal Revision.  CRLTR-Original Trial.  CRREV-Criminal Revision.  CONTR-Proceeding relating to Criminal Contempt  CRLMC-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CONTR-Proceeding relating to Criminal Contempt  CRLMC-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CONTR-Proceeding relating to Criminal Contempt  CRLMC-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-C	10	CMAPL-Miscellaneous Applications.	2966
COA-Appeals against judgement in Comp.Pet. 20 14 COAPL-Appl.in pending Proceeding(Comp. Act.) 2 15 CONTAC-Appeals against orders in Civil Contempt 14 16 CONTAR-Appeals against orders in Crl.Cont.mater 1 17 CONTC-Cotempt of Court Cases (Civil contempt) 8504 18 Contempt Petition in Berhampur Bench 2 19 Contempt Petition in Bubbaneswar Bench 229 20 Contempt Petition in Cuttack Bench 348 21 Contempt Petition in Sambalpur Bench 4 22 CONTR-Proceeding relating to Criminal Contempt 171 23 COPET-Orginal Petition (Companies Act.) 127 24 CRA-Criminal Appeals 988 25 CRLA-Appeal against Judgement/Sentence. 1068 26 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1471 27 CRLMA-Other Miscellaneous Application. 813 28 CRLMC-Appl.under Sec.482 Cr.P.C. 7919 29 CRLMP-Criminal Miscellaneous Petition 1173 30 CRLREV-Criminal Revision. 9360 31 CRLTR-Original Trial. 1 32 CRMC-Criminal Miscellaneous Case 25 33 CRP-Revision Petition. 164 34 CRREV-Criminal Revision 236 35 CS(OS)-Civil suits. 1 36 CUSREF-Reference under Customs Act. 1 37 CVA-Civil Appeals 3 38 CVREV-Civil Revision. 15 39 CVRVW-Civil Revision. 15 39 CVRVW-Civil Review. 19 40 DSREF-Confirmation under Sec.336 Cr.P.C. 3	11	CMPAT-Company Act.	83
14COAPL-Appl.in pending Proceeding(Comp. Act.)215CONTAC-Appeals against orders in Civil Contempt1416CONTAR-Appeals against orders in Crl.Cont.mater117CONTC-Cotempt of Court Cases (Civil contempt)850418Contempt Petition in Berhampur Bench219Contempt Petition in Cuttack Bench22920Contempt Petition in Cuttack Bench34821Contempt Petition in Sambalpur Bench422CONTR-Proceeding relating to Criminal Contempt17123COPET-Orginal Petition (Companies Act.)12724CRA-Criminal Appeals98825CRLA-Appeal against Judgement/Sentence.106826CRLLP-Appl.for leave to appeal US 378 Cr.P.C.147127CRLMA-Other Miscellaneous Application.81328CRLMC-Appl.under Sec.482 Cr.P.C.791929CRLMP-Criminal Miscellaneous Petition117330CRLREV-Criminal Revision.936031CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2533CRP-Revision Petition.16434CRREV-Criminal Revision23635CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.1	12	CMP-Civil Miscellaneous Petition	2485
CONTAC-Appeals against orders in Civil Contempt  CONTAR-Appeals against orders in Crl.Cont.mater  CONTC-Cotempt of Court Cases (Civil contempt)  Contempt Petition in Berhampur Bench  Contempt Petition in Bhubaneswar Bench  Contempt Petition in Cuttack Bench  Contempt Petition in Sambalpur Bench  Contempt Petition (Companies Act.)  COPET-Orginal Petition (Companies Act.)  CRA-Criminal Appeals  CRLA-Appeal against Judgement/Sentence.  CRLA-Appeal against Judgement/Sentence.  CRLMA-Other Miscellaneous Application.  CRLMA-Other Miscellaneous Application.  CRLMA-Other Miscellaneous Petition  CRLMC-Appl.under Sec.482 Cr.P.C.  CRLMP-Criminal Miscellaneous Petition  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRLREV-Criminal Revision.  CRACREV-Criminal Revision  CRACREV-Criminal Revision  CRACREV-Criminal Revision  CCRACREV-Criminal Revision  CCRACRET Reference under Customs Act.  CCRACRET Revision  CCRACRET Revi	13	COA-Appeals against judgement in Comp.Pet.	20
CONTAR-Appeals against orders in Crl.Cont.mater CONTC-Cotempt of Court Cases (Civil contempt) Contempt Petition in Berhampur Bench Contempt Petition in Bhubaneswar Bench Contempt Petition in Cuttack Bench Contempt Petition in Sambalpur Bench Contempt Petition (Companies Act.) CONTR-Proceeding relating to Criminal Contempt COPET-Orginal Petition (Companies Act.) COPET-Orginal Petition (Companies Act.) CRA-Criminal Appeals CRLA-Appeal against Judgement/Sentence. CRLA-Appeal against Judgement/Sentence. CRLMA-Other Miscellaneous Application. S13 CRLMA-Other Miscellaneous Application. S13 CRLMC-Appl.under Sec.482 Cr.P.C. 7919 CRLMP-Criminal Miscellaneous Petition CRLREV-Criminal Revision. S10 CRLREV-Criminal Revision. S11 CRLTR-Original Trial. CRMC-Criminal Miscellaneous Case CRMC-Criminal Revision CREV-Criminal Revision CREV-Criminal Revision CS(OS)-Civil suits. CUSREF-Reference under Customs Act.  CUSREF-Reference under Customs Act.  CUSREF-Reference under Customs Act.  CVA-Civil Appeals CVRV-Civil Revision.  S26 CVRV-Civil Revision. CVRVW-Civil Revision. S37 CVRVW-Civil Revision. S38 CVREF-Confirmation under Sec.336 Cr.P.C. S34 CE-Execution Case.	14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
CONTC-Cotempt of Court Cases (Civil contempt)  Contempt Petition in Berhampur Bench  Contempt Petition in Bhubaneswar Bench  Contempt Petition in Cuttack Bench  Contempt Petition in Sambalpur Bench  Contempt Petition (Companies Act.)  Contempt Petition (Companies Act.)  Contempt Petition (Companies Act.)  Contempt Petition in Sambalpur Bench  Contempt Petition in Sambalpu	15	CONTAC-Appeals against orders in Civil Contempt	14
18Contempt Petition in Berhampur Bench219Contempt Petition in Bhubaneswar Bench22920Contempt Petition in Cuttack Bench34821Contempt Petition in Sambalpur Bench422CONTR-Proceeding relating to Criminal Contempt17123COPET-Orginal Petition (Companies Act.)12724CRA-Criminal Appeals98825CRLA-Appeal against Judgement/Sentence.106826CRLLP-Appl.for leave to appeal US 378 Cr.P.C.147127CRLMA-Other Miscellaneous Application.81328CRLMC-Appl.under Sec.482 Cr.P.C.791929CRLMP-Criminal Miscellaneous Petition117330CRLREV-Criminal Revision.936031CRLTR-Original Trial.132CRMC-Criminal Miscellaneous Case2533CRP-Revision Petition.16434CRREV-Criminal Revision23635CS(OS)-Civil suits.136CUSREF-Reference under Customs Act.137CVA-Civil Appeals338CVREV-Civil Revision.1539CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.1	16	CONTAR-Appeals against orders in Crl.Cont.mater	1
Contempt Petition in Bhubaneswar Bench  Contempt Petition in Cuttack Bench  Contempt Petition in Sambalpur Bench  Contempt Petition in Cuttack Bench  Contempt Petition in Contempt Petition  Contempt Petition in Contempt Petition  Contempt Petition in Cuttack Bench  Contempt Petition in Contempt Petition  Contempt Petition in C	17	CONTC-Cotempt of Court Cases (Civil contempt)	8504
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Contempt Petition in Sambalpur Bench  CONTR-Proceeding relating to Criminal Contempt  COPET-Orginal Petition (Companies Act.)  COPET-Orginal Petition (Companies Act.)  CRA-Criminal Appeals  CRLA-Appeal against Judgement/Sentence.  CRLLP-Appl.for leave to appeal US 378 Cr.P.C.  CRLMA-Other Miscellaneous Application.  CRLMC-Appl.under Sec.482 Cr.P.C.  CRLMP-Criminal Miscellaneous Petition  CRLREV-Criminal Revision.  CRLTR-Original Trial.  CRMC-Criminal Miscellaneous Case  CRP-Revision Petition.  CREV-Criminal Revision  CREV-Criminal Revision  CREV-Criminal Revision  CREV-Criminal Revision  COS(OS)-Civil suits.  CUSREF-Reference under Customs Act.  CVA-Civil Appeals  CVRV-Civil Revision.  CVRVW-Civil Revision.  DSREF-Confirmation under Sec.336 Cr.P.C.  40  DSREF-Confirmation under Sec.336 Cr.P.C.	19	Contempt Petition in Bhubaneswar Bench	229
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COPET-Orginal Petition (Companies Act.)  CRA-Criminal Appeals  CRA-Criminal Appeals  CRLA-Appeal against Judgement/Sentence.  CRLLP-Appl.for leave to appeal US 378 Cr.P.C.  CRLMA-Other Miscellaneous Application.  CRLMC-Appl.under Sec.482 Cr.P.C.  CRLMP-Criminal Miscellaneous Petition  CRLREV-Criminal Revision.  CRLTR-Original Trial.  CRMC-Criminal Miscellaneous Case  CRP-Revision Petition.  CRREV-Criminal Revision  CRREV-Criminal Revision  CRREV-Criminal Revision  CREREV-Criminal Revision  CREREV-Criminal Revision  CREREV-Criminal Revision  CRESCOS)-Civil suits.  CUSREF-Reference under Customs Act.  CVA-Civil Appeals  CVA-Civil Appeals  CVREV-Civil Revision.  CVRVW-Civil Revision.  CVRVW-Civil Review.  DSREF-Confirmation under Sec.336 Cr.P.C.  EC-Execution Case.	21	Contempt Petition in Sambalpur Bench	4
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CRLA-Appeal against Judgement/Sentence. 1068 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 1471 CRLMA-Other Miscellaneous Application. 813 CRLMC-Appl.under Sec.482 Cr.P.C. 7919 CRLMP-Criminal Miscellaneous Petition 1173 CRLREV-Criminal Revision. 9360 CRLTR-Original Trial. 1 CRLTR-Original Miscellaneous Case 25 CRP-Revision Petition. 164 CRREV-Criminal Revision 236 CRREV-Criminal Revision 236 CCS(OS)-Civil suits. 1 CVA-Civil Appeals 3 CVA-Civil Appeals 3 CVREV-Civil Revision. 15 CVA-Civil Revision. 15 CVRVW-Civil Review. 19 CVRVW-Civil Review. 19 CVRVW-Civil Review. 19	23	COPET-Orginal Petition (Companies Act.)	127
CRLLP-Appl.for leave to appeal US 378 Cr.P.C.  CRLMA-Other Miscellaneous Application.  R13  CRLMC-Appl.under Sec.482 Cr.P.C.  CRLMP-Criminal Miscellaneous Petition  CRLREV-Criminal Revision.  CRLTR-Original Trial.  CRMC-Criminal Miscellaneous Case  CRMC-Criminal Miscellaneous Case  CRP-Revision Petition.  CRREV-Criminal Revision  CREV-Criminal Revision  CS(OS)-Civil suits.  CUSREF-Reference under Customs Act.  CVA-Civil Appeals  CVA-Civil Appeals  CVA-Civil Revision.  CVA-Civil Revision.  CVA-Civil Revision.  CVREV-Civil Revision.	24	CRA-Criminal Appeals	988
CRLMA-Other Miscellaneous Application.  28	25	CRLA-Appeal against Judgement/Sentence.	10682
28       CRLMC-Appl.under Sec.482 Cr.P.C.       7919         29       CRLMP-Criminal Miscellaneous Petition       1173         30       CRLREV-Criminal Revision.       9360         31       CRLTR-Original Trial.       1         32       CRMC-Criminal Miscellaneous Case       25         33       CRP-Revision Petition.       164         34       CRREV-Criminal Revision       236         35       CS(OS)-Civil suits.       1         36       CUSREF-Reference under Customs Act.       1         37       CVA-Civil Appeals       3         38       CVREV-Civil Revision.       15         39       CVRVW-Civil Review.       19         40       DSREF-Confirmation under Sec.336 Cr.P.C.       3         41       EC-Execution Case.       1	26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1471
29       CRLMP-Criminal Miscellaneous Petition       1173         30       CRLREV-Criminal Revision.       9360         31       CRLTR-Original Trial.       1         32       CRMC-Criminal Miscellaneous Case       25         33       CRP-Revision Petition.       164         34       CRREV-Criminal Revision       236         35       CS(OS)-Civil suits.       1         36       CUSREF-Reference under Customs Act.       1         37       CVA-Civil Appeals       3         38       CVREV-Civil Revision.       15         39       CVRVW-Civil Review.       19         40       DSREF-Confirmation under Sec.336 Cr.P.C.       3         41       EC-Execution Case.       1	27	CRLMA-Other Miscellaneous Application.	813
30       CRLREV-Criminal Revision.       9360         31       CRLTR-Original Trial.       1         32       CRMC-Criminal Miscellaneous Case       25         33       CRP-Revision Petition.       164         34       CRREV-Criminal Revision       236         35       CS(OS)-Civil suits.       1         36       CUSREF-Reference under Customs Act.       1         37       CVA-Civil Appeals       3         38       CVREV-Civil Revision.       15         39       CVRVW-Civil Review.       19         40       DSREF-Confirmation under Sec.336 Cr.P.C.       3         41       EC-Execution Case.       1	28	CRLMC-Appl.under Sec.482 Cr.P.C.	7919
31       CRLTR-Original Trial.       1         32       CRMC-Criminal Miscellaneous Case       25         33       CRP-Revision Petition.       164         34       CRREV-Criminal Revision       236         35       CS(OS)-Civil suits.       1         36       CUSREF-Reference under Customs Act.       1         37       CVA-Civil Appeals       3         38       CVREV-Civil Revision.       15         39       CVRVW-Civil Review.       19         40       DSREF-Confirmation under Sec.336 Cr.P.C.       3         41       EC-Execution Case.       1	29	CRLMP-Criminal Miscellaneous Petition	1173
32       CRMC-Criminal Miscellaneous Case       25         33       CRP-Revision Petition.       164         34       CRREV-Criminal Revision       236         35       CS(OS)-Civil suits.       1         36       CUSREF-Reference under Customs Act.       1         37       CVA-Civil Appeals       3         38       CVREV-Civil Revision.       15         39       CVRVW-Civil Review.       19         40       DSREF-Confirmation under Sec.336 Cr.P.C.       3         41       EC-Execution Case.       1	30	CRLREV-Criminal Revision.	9360
33       CRP-Revision Petition.       164         34       CRREV-Criminal Revision       236         35       CS(OS)-Civil suits.       1         36       CUSREF-Reference under Customs Act.       1         37       CVA-Civil Appeals       3         38       CVREV-Civil Revision.       15         39       CVRVW-Civil Review.       19         40       DSREF-Confirmation under Sec.336 Cr.P.C.       3         41       EC-Execution Case.       1	31	CRLTR-Original Trial.	1
34       CRREV-Criminal Revision       236         35       CS(OS)-Civil suits.       1         36       CUSREF-Reference under Customs Act.       1         37       CVA-Civil Appeals       3         38       CVREV-Civil Revision.       15         39       CVRVW-Civil Review.       19         40       DSREF-Confirmation under Sec.336 Cr.P.C.       3         41       EC-Execution Case.       1	32	CRMC-Criminal Miscellaneous Case	25
35 CS(OS)-Civil suits. 1 36 CUSREF-Reference under Customs Act. 1 37 CVA-Civil Appeals 3 38 CVREV-Civil Revision. 15 39 CVRVW-Civil Review. 19 40 DSREF-Confirmation under Sec.336 Cr.P.C. 3 41 EC-Execution Case. 1	33	CRP-Revision Petition.	164
36 CUSREF-Reference under Customs Act. 1 37 CVA-Civil Appeals 3 38 CVREV-Civil Revision. 15 39 CVRVW-Civil Review. 19 40 DSREF-Confirmation under Sec.336 Cr.P.C. 3 41 EC-Execution Case. 1	34	CRREV-Criminal Revision	236
37CVA-Civil Appeals338CVREV-Civil Revision.1539CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.1	35	CS(OS)-Civil suits.	1
38 CVREV-Civil Revision. 15 39 CVRVW-Civil Review. 19 40 DSREF-Confirmation under Sec.336 Cr.P.C. 3 41 EC-Execution Case. 1	36	CUSREF-Reference under Customs Act.	1
39CVRVW-Civil Review.1940DSREF-Confirmation under Sec.336 Cr.P.C.341EC-Execution Case.1	37	CVA-Civil Appeals	3
40 DSREF-Confirmation under Sec.336 Cr.P.C. 3 41 EC-Execution Case. 1	38	CVREV-Civil Revision.	15
41 EC-Execution Case. 1	39	CVRVW-Civil Review.	19
	40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
42 ELA-Appeals from Judgement in Election Pet. 14	41	EC-Execution Case.	1
	42	ELA-Appeals from Judgement in Election Pet.	14
43 ELPET-Election Petitions. 26	43	ELPET-Election Petitions.	26

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45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	27
47	FA-First Appeal	1085
48	FAO-First Appeal from Orders.	3280
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	112
51	GCRLA-Government Appeals	415
52	GUAP-Pet. under Guardianship and Wards Act.	5
53	IP(M)-Main Petition (Insolvency ACt.)	1
54	ITA-Appeals Income-tax	288
55	JCRA-Jail Criminal Appeals	13
56	JCRLA-Jail Criminal Appeal	1124
57	JCRLRV-Jail Criminal Revision.	11
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	941
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	24
62	MACA-Motor Accident Appeals.	5645
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	54
65	MATA-Matrimonial Cases (Appeals)	1025
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	96
69	OCRMC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	921
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	109
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT ACt.	2
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	1
78	Review Petition in Bhubaneswar Bench	92
79	Review Petition in Cuttack Bench	124
80	RFA-FA from Judgement and Decree in Suit	2128
81	RPFAM-Revision US 19 of Family Court Act.	1608
82	RSA-Second Appeal from Judgement and Decree.	6728
83	RVWPET-Review Petition.	2100

84	SAO-Second Appeal from Appellate Order.	221
85	SA-Second Appeal	2156
86	SCLP-Pet.for leave to appeal to Supreme Court	1
87	SJC-Special Jurisdiction Case (Tax Matters)	165
88	SM-Suo Motu.	43
89	SPA-Sp.Appeal before DB	1
90	STAPL-Appl.for direction to make a reference.	1
91	STREV-Sales Tax Revision.	728
92	TA-Tax Appeal	11
93	TEST-Testamentary Cases.	1
94	TREV-Tax Revesion	30
95	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	305
96	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	881
97	WA-Appeals before DB against SB Judgement	3565
98	WPC(OAB)-Original Application in Berhampur Bench	31
99	WPC(OAC)-Original Application in Cuttack Bench	4801
100	WPC(OA)-Original Application in Bhubaneswar Bench	2007
101	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	128
102	WPC(OAPPC)-Original Application Permission Petition in Cuttack	56
103	WPC(OAS)-Original Application in Sambalpur Bench	110

104	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	362
105	WPC(TAC)-Transfer Application in Cuttack Bench	100
106	WPC(TA)-Transfer Application in Bhubaneswar Bench	7
107	WPC(T)-Temporary Number in Bhubaneswar	16
108	WP(C)-Writ Petition under Art.226 and 227.	66029
	Grand Total	165824